

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).5216/2006

STEEL TUBES INDIA LTD.

Petitioner(s)

VERSUS

ENGINEERING MAZDOOR SANGH & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c of the impugned

Judgment,exemption from filing O.T. and office report ))

Date: 22/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K. Rajeev,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

By way of last opportunity, four weeks' time more is granted, as

prayed for, to comply with the Office Report.

If not complied with, list before the Hon'ble Judge in Chambers with

an Office Report for default on the petitioner.

If complied with, list before this court again on 4.4.2007 after issuing

notice to unserved respondent Nos. 2 to 18.

(B. Sudheendra Kumar)

Registrar

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